

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P (IB).No. 286/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th July, 2017, 10.30 A.M

Name of the Company	Pushkar Impex Pvt Ltd -Vs- Diamond Polymers Pvt Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

P.K. JHUNJHUNWALA Advocate } Corporate
SUMIT RUDRA Advocate } Debtor

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O R D E R

Ld. Lawyers on behalf of the corporate debtor is present. None appeared on behalf of the operational creditor.

Respondent submitted that he is going to file Vakalatnama along with the Board Resolution during the course of the day.

Fixed on 01.08.2017.

Sd.
MANORAMA KUMARI
MEMBER(J)